

(b) if so, the action taken by Government in this regard;

(c) whether the staff in different branches including at its office in Bombay are transferred at regular intervals;

(d) whether Government have evolved any scheme to keep a watch on the assets of the staff working in these offices; and

(e) if so, the details thereof?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN). (a) and (b) Reports which appeared in certain national newspapers alleging corruption in the offices of Protector of Emigrants at Delhi and Bombay have come to the notice of Government. Government are taking necessary preventive and punitive steps viz. simplification of procedures and disciplinary action against officials found to be guilty.

(c) Yes, Sir.

(d) The relevant Conduct Rules contain adequate provisions for watching acquisition of assets by Government servants. These are being enforced.

(e) Does not arise.

#### **Yerrakalva and Kavvadakalva Flood Control Projects of Andhra Pradesh**

4523. SHRIMATI J. JAMUNA: Will the Minister of WATER RESOURCES be pleased to state the present stage of Yerrakalva and Kavvadakalva flood control projects in Andhra Pradesh?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): The State Government is reported to have sanctioned Yerrakalva Flood Control Scheme in February, 1990,

while a separate Kavvadakalva Flood Control Scheme was not considered because it formed part of the larger scheme entitled "protecting the eroded margin and strengthening of flood banks of Koadakalva in Progadapalli, Pothavaram Mandal."

#### **Bogus Yoga University**

4524. DR. SUDHIR RAY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware of the bogus university called Dhirendra Vishwa Yoga Vidyapeeth located in Delhi; and

(b) if so, the action taken by Government against those responsible for floating bogus training courses and university?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) and (b) The Ministry of Human Resource Development (Department of Education) have stated that they are not aware of the setting up of the bogus university called Dhirendra Vishwa Yoga Vidyapeeth located in Delhi. An advertisement published in the Hindustan Times issue of 13-8-1989 came to the notice of the Ministry of Human Resource Development. The advertisement claim one year Yoga Training Course by the Vishwavyatan Yogashram had been recognised by the Deptt. of Education. The Ministry of Human Resource Development (Deptt. of Education) subsequently clarified through a press release that the training course had not been recognised by them. A case has been registered on 1-6-1990 under Section 420 IPC at Police Station, Parliament Street, New Delhi against the Managing Trustee of the Vishwavyatan Yogashram in connection with the advertisement dated 13-8-1989.